IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.883/2016

SECTION: UNDER SECTIONS 391(1) to 394 OF	THE COMPANIES ACT,2013
IN THE MATTER OF:	9
Holistic Dentistry Pvt. Ltd.	
	Petitioner
V/s	Passandant
	Respondent
	Order delivered on 17.08.2017

Coram:

R.VARADHARAJAN Hon'ble Member (Judicial)

For the Petitioner

: Mr.Ashish Middha, Advocate

For the Respondent

. .

Mr. Manish Raj, Company Prosecutor for

RD(NR), Delhi

ORDER

Order Reserved.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 17.8.2017